

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 115

CP No. 71/Chd/Chd/2019

**IN THE MATTER OF:**

Arvind Pathania

...Petitioner

Vs.

Biopact Healthcare Pvt. Ltd.

...Respondent

**Under Section:** 241(1), CA 2013

Due to paucity of time, the matter could not be taken up today,  
hence the matter is adjourned to 10.05.2024.

Sd/-

Court Officer

Preeti  
10.04.2024